

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2832  
ANSWERED ON:15.03.2010  
BAN ON EXPORT OF GOODS H  
Mahajan Smt. Sumitra

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether export of large number of goods has been totally banned from the country; and
- (b) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Government has imposed prohibition/ restriction on the export of certain items, details of which are given in Schedule 2 of ITC(HS) Classification of Export and Import Items, and which can also be seen on the website of DGFT at <http://www.dgft.gov.in> The prohibition/ restriction on exports is imposed by the Government in public interest, after assessing the domestic demand and supply, likely shortages and future availability of major commodities in the country, including other factors such as environmental concerns etc.